

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS AND SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA**

**UNSTARRED QUESTION No.3891  
TO BE ANSWERED ON 22.12.2015**

**Modification in Sports Policy**

**†3891. SHRI DADDAN MISHRA:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

**(a) the modifications made by the Union Government in the new sports policy; and**

**(b) whether any special action plan has been prepared for the construction of sports stadia in rural areas, if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE)  
FOR YOUTH AFFAIRS AND SPORTS  
(SHRI SARBANANDA SONOWAL)**

**(a) The National Sports Policy, is already in existence. No modifications have been made in the National Sports Policy till now.**

**(b) As 'Sports' is a State subject, primary responsibility for promotion and development of sports including construction of sports stadia in rural areas, is that of the State Governments. However, the Ministry of Youth Affairs & sports supplements the efforts of the State Governments under its Centrally Sponsored Scheme, namely Rajiv Gandhi Khel Abhiyan (RGKA). The RGKA Scheme provides for construction of a sports complex in each block of the country in a phased manner both for outdoor and indoor sports disciplines on land measuring about six-seven acres at a total cost of Rs. 1.60 crore (Rs. 80 lakh each for outdoor playfield and indoor sports hall).**

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